

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal no. 142 of 2014

Dated : 3rd July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

OPG Power Generation Ltd. ...Appellant(s)
Versus
Tamil Nadu Generation & Distribution Corporation Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. Vinod Kumar

Counsel for the Respondent(s):

ORDER

Admit. Issue notice to all the respondents returnable on 13.08.2014.

Registry is also directed to issue notice. Dasti service is permitted.

Post the matter on 13.08.2014 at Chennai Circuit Bench.

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson